

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1120 of 2019**

**IN THE MATTER OF:**

**Goutam Kumar Roy & Ors.**

**...Appellants**

**Versus**

**Dooteriah & Kalej Valley Tea Estates**

**Pvt. Ltd. & Ors.**

**...Respondents**

**For Appellant: None.**

**For Respondent: Mr. Rajesh Bana and Mr. Ashish Sareen, Advocates.**

**O R D E R**

**26.02.2020** List the Appeal 'For Admission (After Notice)' on **26<sup>th</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)